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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

OCS Group (India) Ltd

V/s.

Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NA

DESIGNATION

SIGNATURE S. J. J.

1

onket Shah

Adv. or Refition

ORDER

TCP No.867/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 30.11.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)